

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) :** (a) and (b) Since the purchase tax on coffee is not levied by the Central Government the question of its reduction by them does not arise.

**Agreement for Sale of Khadi Clothes to European Countries**

5378, **SHRI P. PENCHALLIAH :** Will the Minister of TEXTILES be pleased to state :

(a) whether an agreement was reached with the European countries to sell Khadi clothes ; and

(b) if so, the details of the agreement and how much of the contractual suppliers have been effected so far ?

**THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) :** (a) No, Sir.

(b) Does not arise.

**Trade with Hungary**

5379. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of COMMERCE be pleased to be state :

(a) whether Government have taken steps to expand trade ties with Hungary ;

(b) if so, the items proposed to be exported to Hungary ?

(c) the steps taken for the expansion of Indo-Hungarian Joint Ventures ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) :** (a) to (c) Government is taking several measures to promote trade and joint ventures with Hungary which include exchange of delegations, participation in trade fairs/exhibitions, exchange of information on opportunities for expansion of trade and other cooperative ventures, organising market surveys and seminars on such possibilities and discussion between the Government delegations of the two countries leading to identification of specific measures. Items of export to Hungary comprise of spices, including pepper, finished leather, cotton grey cloth

and knitwear, de-oiled cakes, etc. Share of non-traditional items such as consumer electronics, iron ore/pellets and Maruti Cars have increased recently, Efforts are being made to further diversify the structure of Indian exports to Hungary.

**Setting up of Technology Development Corporation by ICICI**

5380. **DR. B.L. SHAILESH :** Will the Minister of FINANCE be pleased to state :

(a) whether the Industrial Credit and Investment Corporation of India is setting up a technology development corporation in association with the Asian Development Bank, International Finance Corporation and World Bank affiliate and the private corporate sector ;

(b) if so, the broad features of the constitution and functioning of the proposed corporation ; and

(c) paid-up capital of the corporation and where it is likely to be located ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (c) The Industrial Credit and Investment Corporation of India (ICICI) has reported the possibility of setting up an agency for consolidating and expanding its present activities related to technological upgradation of industry. ICICI has also reported that details such as constitution, share capital, location, etc have not yet been finalised.

**Seizure of Gold at Calcutta Airport**

5381. **DR. B.L. SHAILESH :** Will the Minister of FINANCE be pleased to state :

(a) whether a big haul of gold with foreign markings from the Royal Nepal Airlines Flight from Hong Kong—Singapore was made at Calcutta Airport on the 16th November, 1987 ;

(b) if so, the estimated quantity of gold seized and its value ;

(c) the modus operandi adopted by the passengers travelling in this flight and carrying gold on their person and that of their families ;